

Under the provisions of the Drugs and Cosmetics Act, addition of vitamins in quantities in excess of the recommended allowance is not an offence, so long as the preparation being marketed is licenced by the State Drugs Controller and the composition of the preparation is displayed on the label. As such the question of making an enquiry to find out the names of such firms and taking action against them does not arise.

#### Development of Archives

560. SHRI SHYAMLAL GUPTA : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether Government have issued instructions to State Governments for giving priority for the development of archives;

(b) whether any concrete proposals have been received from the State Governments in this regard ; and

(c) if so, what is the amount involved in the implementation of such proposals and allocations made or proposed to be made for the purpose during the current year ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) to (c) The development of Archives in the States constitutes a Part of the developmental efforts taken up during the Fifth Plan. The Indian Historical Records Commission is a body of experts appointed by the Government of India to advise the Central and State Governments on all matters pertaining to Archives. Keeping in view its recommendations and the needs of each State Government, provisions are made in the Annual Plans for the development of State Archives. No specific allocations are made by the Central Government to the State Governments for these purposes.

#### Seminar on the redevelopment of Shah-jahanabad

561. SHRI SHYAM LAL GUPTA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether a seminar recently held in Delhi on the redevelopment of Shahjahanabad has suggested for the setting up of a Task Force to identify specific problems ;

(b) whether Government have set up the Task Force ;

(c) if so, what are its terms of reference and the composition ; and

(d) by when the report of the Task Force is likely to be received ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA) : (a) Yes, Sir.

(b) The question is being examined.

(c) and (d) Do not arise.

#### Seminar for the Expansion of Family Planning Programme

562. SHRI SAWAISINGH SISODIA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether new cooperative movements in the expansion of family planning programmes have been launched in the country;

(b) whether a seminar in this respect has recently been held in New Delhi ; and

(c) if so, what are the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A.K.M. ISHAQUE) : (a) It has been decided to involve the Cooperative movement in India in increasing measure in the implementation of the National Family Planning Programme.

(b) Yes, from 16th to 19th December, 1974.

(c) A copy of the conclusions reached and recommendations made at the National Seminar on Co-operatives and Population Problems is attached. [See Appendix XCI, Annexure No. 21A.]

#### Assistance to drought prone Districts in Maharashtra.

563. SHRI K.N. DHULAP :  
SHRI R.D.J. AVERGOANKAR:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether Government have decided to assist under Drought Prone Areas Programme during the Fifth Five Year Plan period, the districts of Ahmednagar, Sholapur, Poona, Nasik, Sangli and Satara in Maharashtra and that Ahmednagar and Sholapur have already been considered for assistance by the World Bank ;

(b) whether it is also a fact that all the districts of Maharashtra have been identified as drought-prone by the Fact Finding Committee; and

(c) if so, the reasons for which all the districts of Maharashtra have not been included for assistance ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE) : (a) Yes, Sir.

(b) In addition to the existing 6 programme districts covered under D.P.A.P., the Fact Finding Committee of Maharashtra State recommended areas from districts of Aurangabad, Bhir, Osmanabad, Jalgaon, Dhulia and Buldhana.

(c) It is not possible to extend the coverage of the programme to new areas due to the limited resources.

#### **Clearance of Irrigation Projects in Maharashtra**

564. SHRI K. N. DHULAP : SHRI DEORAO PATIL : PROF. N.M.KAMBLE : SHRI R.D.J. AVERGOANKAR :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether it is a fact that Maharashtra State is the second lowest irrigated State in India with about 10 per cent irrigation against the all India average of 27 percent ;

(b) whether it is also a fact that 58 irrigation and hydro-power projects for that State are pending clearance with the Central Water and Power Commission ; and

(c) if so, what are the reasons for delay, and the steps taken by Government to expedite the clearance of these projects ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH) : (a) The irrigation potential created by major, medium and minor irrigation schemes in Maharashtra by the end of Fourth Plan was about 11.5 percent of the cropped area in the State and is the third lowest in the country.

(b) and (c) 57 irrigation schemes proposed by Maharashtra are pending clearance in Central Water Commission. Of these, 41 schemes are in Godavari basin, the water disputes regarding which are under adjudication before a Tribunal. Clearance of these schemes will thus have to await the award of the Tribunal. The schemes are under various stages of examination.

Only one hydro-electric project viz. Jalsindhi Project in Narmada basin is pending clearance. This will have to await the award of the Narmada Water Disputes Tribunal.

#### **Mr. Daniel Moynihan's Statement about Agricultural Potential of India**

565. SHRI AWADHESHWAR PRASAD SINHA : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government's attention has been drawn to a report in the "Times of India" of 9th January, 1975 to the effect that Mr. Daniel Moynihan, Former U.S. Ambassador to India is reported to have stated that there was no prospect of India producing enough food for its 600 million people for at least 7 to 10 years but its ultimate agricultural potential was "so staggering that it could almost feed the world", and

(b) if so, the details in this regard and what action is proposed to be taken in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL) : (a) Yes, Sir.

(b) Due priority is given to Irrigation schemes. As a result, irrigation potential has increased from 22.6 million hectares in 1950-51 to 44.6 million hectares in 1973-74. By the end of V Plan it is planned to achieve a potential of 57 million hectares out of a total potential of 107 million hectares. In view of this and other measures, the foodgrains production target of 140 million tonnes has been fixed for the terminal year of the V Plan.

#### **Wheat Prices for the Rabi crop**

566. SHRI AWADHESHWAR PRASAD SINHA : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether Government propose to announce wheat prices for the next rabi crop ;

(b) if so, by when ; and

(c) if not, what are the reasons therefor ?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI JAGJIVAN RAM) : (a) to (c) The procurement price of wheat for the next rabi crop will be fixed by Government before the commencement of the harvesting season.

#### **Agricultural Research Service**

567. SHRI AWADHESHWAR PRASAD SINHA : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :